

MADHYA PRADESH STATE JUDICIAL ACADEMY
HIGH COURT OF M.P., JABALPUR

Workshop on - N.D.P.S. Act

9th & 10th NOVEMBER, 2019

PROGRAMME

DAY ONE 09.11.2019 (Saturday)

SESSIONS	TIME	
I	10.00 am to 10.30 am	Introduction of the Workshop and prefatory remarks By: Director, MPSJA
II	10.30 am to 11.30 am	NDPS Act: Offence and trial – An overview By: Shri Dharendra Singh, Faculty Member (Sr.), MPSJA
TEA BREAK (11.30 am to 11.45 am)		
III	11.45 am to 1.15 pm	Issues relating to remand, bail & cognizance under NDPS Act, 1985 By: Smt. Mamta Jain, Special Judge SC/ST (PA) Act, Sidhi
LUNCH BREAK (1.15 pm to 2.00 pm)		
IV	2.00 pm to 3.30 pm	Narcotic drugs – Types and impact Emerging trends and challenges in psychotropic substances By: Dr. Swati Shrivastava, Senior Scientist, Chemistry & Narcotics Division, State Forensic Science Laboratory, Sagar
TEA BREAK (3.30 pm to 3.45 pm)		
V	3.45 pm to 5.00 pm	Investigation into offences under NDPS Act, 1985 By: Shri Kapil, Intelligence Officer, Narcotics Control Bureau, Delhi

DAY TWO – 10.11.2019 (Sunday)		
I	10.00 am to 11.30 am	Law relating to search & seizure, custody and storage under NDPS Act, 1985 (with reference to sections 41 to 45, 49 & 50) By: Shri Arun Kumar Verma, Special Judge SC/ST(PA) Act, Shivpuri
TEA BREAK (11.30 am to 11.45 am)		
II	11.45 am to 1.15 pm	Key issues relating to prosecution under NDPS Act, 1985 By: Shri Nitish Krishnan, Additional District Prosecution Officer, Mandsaur
LUNCH BREAK (1.15 pm to 2.00 pm)		
III	2.00 pm to 3.30 pm	Group presentations on – (i) Disposal of property under NDPS Act, 1985 with reference to Section 50 of the Act (By Group I) Co-ordinated by: Shri Krishnamurty Mishra, Special Judge SC/ST (PA) Act, Datia (ii) Law relating to compliance under sections 55, 57 and other provisions (By Group II) Co-ordinated by: Shri Tajinder Singh Ajmani, V ADJ, Rewa (iii) Best practices for trial of offences under NDPS Act, 1985 (By Group III) Co-ordinated by: Shri Sanjay Kumar Chaturvedi, ADJ, Garonth Dist. Mandsaur
TEA BREAK (3.30 pm to 3.45 pm)		
IV	3.45 pm to 4.30 pm	Law of presumption under NDPS Act, 1985 By: Shri Jayant Sharma, Faculty Member (Jr.), MPSJA
V	4.30 pm onwards	Valedictory session By: Director, MPSJA

- Note:* (1) The Time Table is subject to change as per exigencies.
(2) Use of Cell Phones in lecture room is strictly prohibited.

DIRECTOR